

# Mediation Centre

## **1. Brief Description :**

Mediation is a process in which an important third party-mediator-facilitates the resolution of a dispute by promoting amicable agreement between the parties to the dispute. It's a non-binding negotiation process, in which a neutral third person facilitates the disputes in arriving at a mutually acceptable settlement.

a) **Mediation Centre:** The Mediation and Conciliation Cell is situated in newly constructed ADR Centre in District Courts, Kurukshetra. It consists of three separate cabins for mediation. The cabins are made sound proof in order to ensure confidentiality.

b) **Process of Mediation:** The Mediation centre maintains a panel of trained mediators who mediate between the parties to a litigation to arrive at an amicable settlement. The parties can move application before the concerned court for referring the case for Mediation. The mediator controls the process through which parties arrive at their settlement. The entire process is confidential.

c) **Models of Mediation:** Mainly three types of mediation models are being followed in India which are as follows:

i) **Commercial Mediation** (business disputes, legal disputes,

insurance disputes)

ii) ***Community Mediation*** (community disputes, neighbor / neighbor disputes, relationship disputes)

iii) ***Family Mediation*** (family disputes, divorce, custody, child support, visitation)

## ***2. Description about the methodology of availing this facility :***

The parties interested to mediate may apply to the concerned court to refer the matter to Mediation Centre.

### ***Benefits of Mediation:***

- Free
- Fair and Neutral
- Saves Time
- Confidential
- Avoids Litigation
- Improves Communication
- Win-Win position
- Parties control outcome
- Voluntary
- No Appeal / Revision
- Refund of Court Fee
- Convenient
- Preserves Relationship

**3. Name, Designation and contact no. of the concerned officers and officials:**

**Shri. Dushyant Chaudhary**  
**Nodal Officer, Mediation and Conciliation Center,**  
**Chief Judicial Magistrate cum Secretary,**  
**District Legal Services Authority, Kurukshetra**  
**Telephone Number : 01744-221224**

*Advocate Mediators* on the panel of DLSA Kurukshetra

<i>Name</i>	<i>Telephone Number</i>
1. Ms. Saroj Saini	9468190989
2. Sh. Harman Khubbar	9813822277
3. Sh. Rajbir Singh	7015758050
4. Sh. Harinder Pal	9813094949
5. Sh. Pardeep Patwa	8708811515
6. Ms. Manju Kaushik	8708140757
7. Sh. Gurnam Singh	9996652270
8. Sh. Vineet Bajaj	8059900205
9. Sh. Vivek Garg	9315379887

Link to the Website of the State Legal Service Authority : <http://hslsa.nic.in/>